

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102

(IB)-373(PB)/2018

New IA4727/2023, New IA4746/2023

IN THE MATTER OF:

Indian Overseas Bank

....Applicant

Vs.

M/s. JMD Oils Pvt. Ltd.

.....Respondent

SECTION

U/s 7 of (IBC) in Liq

Order delivered on 12.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Gunjan Mittal, Adv for Applicant in I.A. No
4746/ND/2023 & I.A. no 4727/ND/2023

For the Respondent :

For the Liquidator : Adv Gautam Singhal, Adv Preeti Chauhan

ORDER

List both these IAs on **14.09.2023**, as the similar applications are also listed on the same date.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**